

OFFICE ORDER NO. 93 OF 2021

Sub.: Normal physical functioning of all the Subordinate Courts in the State of Maharashtra, Goa and UT of DD & D&NH w.e.f. 04.10.2021.

- Ref.: 1. This Office Order No.66/2021, dated 31st July, 2021.
2. Hon'ble High Court Letter No.Insp-I/90/2021, dated 2nd October, 2021.

All concerned to note that the Hon'ble High Court, vide its Letter, dated 2nd October, 2021 has informed this Office that the Hon'ble Chief Justice has been pleased to direct **to start normal physical functioning** in all the Subordinate Courts in the States of Maharashtra like **pre-pandemic days with 100% attendance of Judicial Officers and 100% attendance of staff in both sessions with effect from 4th October, 2021 in supersession of earlier circulars / orders.**


Pursuant to the aforesaid directions issued by the Hon'ble High Court, the earlier Office Order, dated 31st July, 2021 under reference at Sr. No.1 in respect of functioning of all the Courts of this establishment is hereby modified and following order is issued with effect from **Monday, the 4th October, 2021** until further orders.

This Court shall start normal **physical functioning like pre-pandemic days with 100% attendance of Judicial Officers and 100% attendance of staff in both sessions.**

-: 2 :-

All the Covid-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination etc.) set forth by the Central Government, State Government and Local Authorities etc. from time to time, shall be adhered scrupulously.

COURT OF SMALL CAUSES }
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MUMBAI : 04TH OCTOBER, 2021 }


(Abhay J. Mantri)
Chief Judge